

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:40
ANSWERED ON:23.11.2012
INDIRA GANDHI MATRITVA SAHYOG YOJANA
Singh Shri Sushil Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of conditions laid down and mode of transfer of incentives to women under the Indira Gandhi Matritva Sahyog Yojana (IGMSY) Scheme;
- (b) the achievements made under the said Scheme in the country, State-wise;
- (c) whether the stipulated condition of cash incentives for first two live births meets the requirement of rural women under the said scheme in the country particularly Bihar;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/ being taken by the Government to revise the said Scheme in order to benefit the maximum number of rural women in the country?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION No. 40 FOR 23.11.2012 ON INDIRA GANDHI MATRITVA SAHYOG YOJANA BY SHRI SUSHIL KUMAR SINGH

(a): Indira Gandhi Matritva Sahyog Yojana (IGMSY) scheme is a Conditional Cash Transfer scheme introduced in the October 2010. The scheme is implemented in the pilot mode in 53 districts through ICDS platform for pregnant and lactating (P&L) women to provide cash incentives for improving health and nutrition status of pregnant and lactating women. The beneficiaries are paid Rs. 4000/- in three installments through beneficiaries' bank /post office accounts. The conditions laid down under the scheme are given in the table below.

Cash Transfer	Conditions
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Rs.1500/- (at the end of second trimester)	i. Registration of pregnancy within 4 months ii. One Ante Natal Check-up (minimum) including IFA & TT iii. Attending Counseling session (minimum one)
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Rs. 1500/- (3 months after delivery)	i. Child birth registration ii. Immunization - OPV and BCG at birth - OPV and DPT at 6 weeks - OPV and DPT at 10 weeks iii. Attending growth monitoring and counseling sessions
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Rs. 1000/- (6 months after delivery)	i. Exclusive breastfeeding for 6 months & introduction of complementary feeding (self-certification by mother) ii. Immunization - The child has received OPV and third dose of DPT iii. Attending growth monitoring and counseling sessions.
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(b): The physical and financial achievement made by the States/UTs in the year 2011-12 is at Annexure 1.

(c) & (d): Yes, IGMSY scheme aims to address short term income support with long term objectives of behaviour and attitudinal change. The scheme attempts to partly compensate for wage loss to Pregnant & Lactating women both prior to and after delivery of

the child. The scheme is applicable to all women above the age of 18 years (excluding all Government/Public Sector undertakings (Central and State) employee and their spouse). Hence the women in the rural areas are also covered under the scheme.

(e): The scheme is being implemented in the pilot mode in 53 districts across the country. Government has ordered an independent evaluation of the scheme in the current financial year i.e. 2012-13 to assess the performance of the scheme in the States/UTs. The revision or extension of the scheme depends on the results of the evaluation.